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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 4529/2017 & CM Nos.19785/2017 & 42100/2017 ROCHE PRODUCTS (INDIA) PVT LTD

& ORS

Through: Mr Gopal Subramanium, Sr.

Advocate, Mr Rajiv Nayar, Sr. Advocate, Mr Darpan Wadhwa, Sr. Advocate alongwith Ms Ruby Singh Ahuja, Ms Deepti Sarin, Mr Siddhant Gupta, Mr Rahul Rai, Mr Sameer Gandhi, Mr N. Mahabir, Ms Shivangi,

..... Petitioners

Mr Pavan Bhushan and Ms Rhea Shrivastava, Advocates.

versus

COMPETITION COMMISSION OF INDIA

& ORS Respondents

Through: Dr Vikrant Vasudeva and Mr Samar

Bansal, Advocates for R-1.

Mr Amit Bansal, Sr. Advocate, Mr Abdullah Hussain, Ms Kanika Chaudhary Nayar, Ms Modhulika Bose, Mr Aditya Gupta and Ms Prerna Parashar, Advocates for R-2 &

R-3.

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

<u>ORDER</u>

% 07.02.2018

- 1. Substantial arguments are yet to be heard in this matter.
- 2. The matter is released from part heard.
- 3. List before the concerned Roster Bench on 09.02.2018, subject to orders of Hon'ble the Acting Chief Justice.

VIBHU BAKHRU, J

FEBRUARY 07, 2018/MK